

ITEM NO.1607

COURT NO.14

REVISED
SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 3066-3067/2023

SUBHASHINI MOHAN

Petitioner(s)

VERSUS

NAGENDRAN PAULRAJ

Respondent(s)

(FOR ADMISSION and IA No.236793/2023-EX-PARTE STAY)

Date : 24-11-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Vasantha Kumar A, Adv.
Mr. Satender Kr Vashistha, Adv.
Mr. Leeladhar Prajapat, Adv.
Mr. Sanchit Vashisthe, Adv.
Mr. Mudit Choudhry, Adv.
Ms. Ankita Gowtham, Adv.
Ms. Lakshmi Kg, Adv.
Mr. Tomy Chacko, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice, returnable in four weeks.

In the meanwhile, there shall be stay of further proceedings in P.D.No.60 of 2023 and P.A.No.2047 of 2023, both titled '*Nagendran Paulraj vs. Subhashini Mohan*', pending before the Family Court No.3, Pune, Maharashtra.

(HEMALATHA MOHAN)
P.S. to REGISTRAR

(VEENA RANI NAGPAL)
COURT MASTER (NSH)

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